

DIVISION BENCH  
COURT - II

**O-207**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2074(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	SANJEEV KR. MISHRA VS ABHIJEET HAZARIBAGH TOLL ROAD LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **13.08.2024**.

**Anamitra Pal  
Court Officer**